

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:642
ANSWERED ON:24.11.2006
UNAUTHORISED COLONIES IN DELHI
Pathak Shri Brajesh;Rawat Prof. Rasa Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of unauthorised colonies in territory of Delhi at present;
- (b) whether the Union Government has received representations from various quarters for regularisation of these colonies;
- (c) if so, the details thereof; and
- (d) the action taken by the Union Government in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a): Govt. of NCT of Delhi (GNCTD) has reported that no survey has been conducted to ascertain the number of unauthorized colonies in Delhi. However, GNCTD had invited applications in October, 2004 from the Residents Welfare Associations/Societies of Unauthorized colonies existing as on 31.3.2002 and received 1432 applications. 107 applications from unauthorized colonies have also been received in response to a subsequent invitation by GNCTD in June, 2006.

(b)to(d): The Union Government had prepared guidelines for regularization of unauthorized colonies in 2001. Based on representations received from various quarters, the guidelines were revised in 2004. GNCTD has again requested for revision of certain provisions of the revised guidelines. Inter-departmental consultation has been undertaken in this regard by the Union Government.